

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2339
TO BE ANSWERED ON 13.03.2025

SCHEME FOR FIRST TIME ENTREPRENEURS

2339. DR. KALANIDHI VEERASWAMY:

Will the MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the scheme proposed to be launched for benefitting first-time entrepreneurs across the country;
- (b) the manner in which the scheme plan to specifically benefit women entrepreneurs, as well as those from Scheduled Castes (SCs) and Scheduled Tribes (STs) and the criteria for their inclusion in this scheme;
- (c) the eligibility conditions for first-time entrepreneurs to qualify for the term loans under this scheme and the interest rate structure or repayment schedule proposed;
- (d) the manner in which the Government plans to ensure the availability of loans up to Rs. 2 crore to eligible applicants; and
- (e) the measures undertaken/proposed to be undertaken by the Government to monitor and evaluate the impact of this scheme on entrepreneurship growth, particularly among underrepresented groups such as women and SC/ST entrepreneurs over the next five years?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): As informed by Department of Financial Services, Ministry of Finance, the Budget para for FY 2025-26 provides that “A new scheme will be launched for 5 lakh women, Scheduled Castes and Scheduled Tribes first-time entrepreneurs. This will provide term loans up to ₹2.00 crore during next 5 years. The Scheme will incorporate lessons from successful Stand Up India scheme. Online capacity building for entrepreneurship and managerial skills will also be organized.”
